

Title: Introduction of Constitution (Amendment) Bill, 2004. (Amendment of article 239AA).

15.01 Â½ hrs.

**(ii) CONSTITUTION (AMENDMENT) BILL, \*2004**

**(Amendment of article 239AA, etc.)**

SHRI C.K. CHANDRAPPAN (TRICHUR): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI C.K. CHANDRAPPAN: I introduce the Bill.

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MR. DEPUTY-SPEAKER: Item No. 21 – Shri Chandrakant Khaire. He is absent.

Item No. 22 – Shri Yogi Aditya Nath.